

ITEM NO.15

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 1225/2024

DHEERAJ SRIVASTAVA

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 16-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhinav Dhamiwal, Adv.  
Mr. Sudhir Kulshreshtha, AOR

For Respondent(s)

Mr. Ashok Kumar Singh, Adv.  
Mrs. Prabhati Nayak, Adv.  
Mr. Niranjana Sahu, AOR  
Mr. Umakant Misra, Adv.  
Mr. Debabrata Dash, Adv.  
Ms. Apoorva Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Await Certificate of service in respect of the sole  
respondent as well as await original records from High Court and  
Trial Court. Issue reminders for both.

List again on 24.7.2024.

APARNA AJITSARIA  
Registrar